

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1163/2000

New Delhi, this the 28th day of June, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

P.Bhagawan Das S/O P.Madanna,
R/O 1/1(GF), M.S.Flats,
Shahjahan Road,
New Delhi-110011.

... Applicant

(By Dr. K.S.Chauhan, Dr. K.P.S.Dalal and Shri Chand
Kiran, Advocates)

-versus-

1. Union of India through
its Cabinet Secretary,
Cabinet Secretariat,
Rashtrapati Bhawan,
New Delhi-110001.

2. Union of India through
its Secretary,
Dept. of Personnel & Training,
North Block,
New Delhi-110001.

... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Applicant who has been working as Member (Development), Postal Services Board since 3.11.1997 claims empanelment for the post of Secretary. For this purpose he has made representations which are to be found at Annexures A-1 and A-2. No decision on the same has so far been taken. All that is prayed by Dr.K.S.Chauhan, the learned advocate appearing for applicant, is that the respondents be directed to dispose of the representations expeditiously. We find that the prayer made is just and reasonable and deserves to be granted. We order accordingly.

2. Respondents will dispose of the representations made by applicant by passing a reasoned order. This be

done within a period of two months from the date ⁽³⁾ of service of this order. Present O.A. is disposed of with the aforesaid directions. It goes without saying that it will be open to applicant to once again approach the Tribunal in case he is aggrieved by the decision to be taken on his representations.

V. K. Majotra
(V. K. Majotra)
Member (A)

Ashok Agarwal
Ashok Agarwal
Chairman

/as/